

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:5911
ANSWERED ON:08.09.2011
ACCESSIBILITY OF AIBP
Biswal Shri Hemanand

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the benefits of Accelerated Irrigation Benefits Programme (AIBP) have reached the remote and rural areas;
- (b) if so, the benefits that rural people especially women are accruing from AIBP;
- (c) whether the Government reviews the accessibility of AIBP from time to time; and;
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) &(b) Irrigation being a state subject, the irrigation projects are planned, executed, funded by State Governments from their own resources and as per their priorities. The Union Government provides Central Assistance (CA) under Accelerated Irrigation Benefits Programme (AIBP) to the States as per guidelines for completion of ongoing projects. Preferential funding to extent of 90% of the project cost is provided under AIBP to the projects benefiting Drought Prone Area (DPAP), tribal areas and projects in special category states. The Special Category States covers the North Eastern States, Sikkim, Himachal Pradesh, Jammu & Kashmir, and Uttaranchal. The projects in the undivided Koraput, Bolangir and Kalahandi (KBK) districts of Orissa also treated at par with Special Category States. As such, benefits under AIBP are provided to remote and rural areas.

(c) & (d) The guidelines for AIBP funding are being revised from time to time in order to enhance the scope of funding as well as to allow special consideration for the regions lagging behind in development, which presently include north-eastern states, hilly states, drought prone and tribal areas, KBK districts of Orissa, states with lower irrigation development as compared to national average and districts identified under PM package for agrarian distressed districts.